

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 260 of 2020

IN THE MATTER OF:

Punjab National Bank

....Appellant

Vs.

Mittal Corp Ltd.

....Respondent

Present:

For Appellant:

Mr. Piyush Beriwal and Mr. Ankit Raj, Advocates

For Respondent:

Mr. Anju Jain and Mr. Hitesh Sachar, Advocates

O R D E R
(Virtual Mode)

31.07.2020: Heard Learned Counsel for the parties at length. They have already filed written submissions which are taken on record.

Judgment Reserved.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

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